

IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN
BEFORE S/SHRI CHANDRA POOJARI, AM & GEORGE GEORGE K., JM

I.T.A. Nos.248/Coch/2017
Assessment Year : 2012-13

St. Thomas Cathedral Church, Irinjalakuda, Thrissur-680 121. [PAN: AAKTS 5418D]	Vs.	The Income Tax Officer(Exemptions), Thrissur
(Assessee-Appellant)		(Revenue-Respondent)

I.T.A. No.305/Coch/2017
Assessment Year : 2012-13

The Catholic Archbishop's House, East Fort, Thrissur-680 005. [PAN:AAAAC 7993F]		The Income Tax Officer(Exemptions), Thrissur
(Assessee-Appellant)		(Revenue-Respondent)

Assessee by	Shri Achyut K. Padmaraj, Adv.
Revenue by	Shri A. Dhanaraj, Sr. DR

Date of hearing	01/03/2018
Date of pronouncement	01/03/2018

ORDER

Per CHANDRA POOJARI, ACCOUNTANT MEMBER:

These two appeals filed by different asseesees are directed against different orders of the CIT(Exemptions), Kochi for the assessment year 2012-13.

2. At the time of hearing, the Ld. AR made a submission that the assesseees are not interested in pursuing these appeals and made an endorsement accordingly. Hence these appeals are dismissed as withdrawn.

3. In the result, the appeals of the assesseees are dismissed as withdrawn.

Pronounced in the open court on 01st March, 2018.

sd/-
(GEORGE GEORGE K.)
JUDICIAL MEMBER

sd/-
(CHANDRA POOJARI)
ACCOUNTANT MEMBER

Place: Kochi

Dated: 01st March, 2018

GJ

Copy to:

St. Thomas Cathedral Church, Irinjalakuda, Thrissur-680 121.

1. The Catholic Archbishop's House, East Fort, Thrissur-680 005.

2. The Income Tax Officer(Exemptions),Thrissur.

3. The Commissioner of Income-tax(Exemptions), Kochi.

4. D.R., I.T.A.T., Cochin Bench, Cochin.

5. Guard File.

By Order

(ASSISTANT REGISTRAR)
I.T.A.T., Cochin

